

**IN THE HIGH COURT OF HIMACHAL PRADESH, SHIMLA-71001**

**No.HHC/Judl./ROSTER/96-  
Dated: Shimla the 26<sup>th</sup> February, 2014**

**OFFICE ORDER**

Hon'ble the Acting Chief Justice has been pleased to order that in continuation with the Roster of Boards dated 22<sup>nd</sup> February, 2014, Hon'ble Mr. Justice Tarlok Singh Chauhan, J will sit in Single Bench after Division Bench (Monday to Thursday).

**By Order of Hon'ble the Chief Justice**

**(K.S. Chandel)  
Registrar (Judicial, JB & Admn.)**

Endst. No. HHC/Judl./ROSTER./96- Dated Shimla, the 26<sup>th</sup> February, 2014

**Copy forwarded to:**

1. The Principal Private Secretary to Hon'ble the Chief Justice.
2. Private Secretary/P.A. to the Registrar General, Registrar (Inspection), Registrar (Judicial, JB), Registrar (Vigilance) and Registrar (Rules).
3. All the Additional Registrars;
4. All the Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters/ Private Secretaries;
5. All the Section Officers/ Superintendents Grade-II/ Dealing Assistants of the Judicial Branch;
6. The Cause List Assistant (with five sparecopies);
7. Private Secretary to the learned Advocate General, State of Himachal Pradesh;
8. The President, High Court Bar Association;
9. The Technical Director, NIC, High Court of Himachal Pradesh for necessary action.
10. Notice Boards of the High Court and

**Additional Registrar (Judicial)  
26<sup>th</sup> February, 2014**